

Mansij Arya

Insolvency Professional

Reg. No. IBBI/IPA-002/IP-N00907/2019-20/12939

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Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

S. No.	Cate.gory of creditor	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted					
1.	Secured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	N.A	
2.	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	N.A	
3.	Secured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0	0	0	N.A	
4.	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0	0	0	N.A	
5.	Operational creditors (Workmen)	0	0	0	0	0	0	0	N.A	
6.	Operational creditors (Employees)	0	0	0	0	0	0	0	N.A	
7.	Operational creditors (Government Dues)	0	0	0	0	0	0	0	N.A	

For Almighty Advertising Pvt. Ltd.



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(Interim Resolution Professional)

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8.	Operational creditors (other than Workmen, Employees and Government Dues)	1	1,32,13,315	1	1,05,00,000	0	27,13,315	0	Annexure-8	
9.	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	N.A	
Total		1	1,32,13,315	1	1,05,00,000	0	27,13,315			

For Almighty Advertising Pvt. Ltd.



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 (Interim Resolution Professional)
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Name of the corporate debtor: ALMIGHTY ADVERTISING PRIVATE LIMITED

Date of commencement of CIRP: 01.07.2024 (Intimated on 12.07.2024)

List of creditors as on: 02.09.2024

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any Mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1.	Richfield Packaging Private Limited	27.08.2024	1,32,13,315	1,05,00,000	Operational Debt on account of advance paid to corporate debtor for providing construction services.	NA	No	100%	NIL	NIL	27,13,315	NA	

For Almighty Advertising Pvt. Ltd.



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Mansij Arya
[Interim Resolution Professional of Almighty Advertising Private Limited]

Registration No: Reg. No. IBBI/PA-002/IP-N00907/2019-20/12939

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